

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 49

CP No. 142/Chd/Pb/2020  
Under Section 252(3), CA 2013

**In the matter of:-**

Manu Bajaj, Shareholder,  
Dushant Enterprises Pvt. Ltd.

...Petitioner

Vs.

ROC, Punjab & Chandigarh

...Respondent

**Present:** Mr. Vishav Bharti Gupta, Advocate, Proxy counsel for Mr. Karanveer Jindal, Advocate for the applicant.

A date is requested by learned counsel for applicant for making compliance of order dated 29.09.2022. Let the same be done within one week. List on 26.09.2023.

Sd/-

(Subrata Kumar Dash)  
Member (Technical)

August 22, 2023  
PKA

Sd/-

(Harnam Singh Thakur)  
Member (Judicial)